

**INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD ZONE, AHMEDABAD**

Constitution for the period from 14.09.2026 to 17.09.2026

Bench	Court Room	<u>Ahmedabad Benches</u>
"D"	1	Dr. BRR Kumar, Vice-President & Shri Sanjay Kumar, JM (14 th & 15 th September 2026)
"SMC"	1	Dr. BRR Kumar, Vice-President (14 th & 15 th September 2026)
"D"	2	Shri Narendra Prasad Sinha, AM & Shri Sanjay Kumar, JM (16 th & 17 th September 2026)
"B" & SMC	3	Shri Tapas Ram Misra, JM & Shri Gangadhar Panda, AM (16 th & 17 th September 2026)
"B"	2	Shri Sanjay Kumar, JM & Shri Gangadhar Panda, AM (14 th & 15 th September 2026) (After "D" Bench)

Surat Bench

"DB" & "SMC"		Ms. Suchitra R. Kamble, JM & Shri Bhagirath Mal Biyani, AM
Third Member Cases (16.09.2026)		Dr. BRR Kumar, Vice-President

Rajkot Bench

"DB" & "SMC"		Dr. Arjun Lal Saini, AM & Shri Sonjoy Sarma, JM
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Indore Bench

"DB" & "SMC"		Shri Paresh M Joshi, JM & Shri Arvind Soni, AM
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Ahmedabad

Date :10.09.2026

for 
Assistant Registrar

Note : Ahmedabad Zone will function in hybrid mode on WebEx platform and the joining links for the respective Benches are as under:-

Court Room	Meeting No.	Password
1	2644 614 9864	CR01
2	2641 249 7680	CR02
3	2642 944 0502	CR03
Surat Bench	2642 174 7421	1234
Rajkot Bench	2641 089 4350	ALS14
Indore Bench	2642 796 1202	DG2026

for 
Assistant Registrar